## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SAMBEEP KUMAR

Petitioner

Shandramoule

(Gr) CIBI VISITAV

2. Chandramouli

(3) R. Venkatavaraden

Counsel for Respondents

1-10

## <u>ORDER</u>

Shri Sandeep Kumar, proxy representing counsel for petitioners present and stated that the senior counsel could not attend the Tribunal today as he was held up at Delhi due to personal inconvenience. Shri Chandramouli Prabhakar, counsel for R1 to R10 present. Counsel for petitioner sought time for submitting arguments. At request time enlarged. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)